

ITEM NO.103

COURT NO.3

SECTION IV-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 82/2016

NORTHERN COALFIELDS LTD.

Appellant(s)

VERSUS

STATE OF M.P. &amp; ANR.

Respondent(s)

(IA No. 34471/2020 - INTERVENTION APPLICATION)

WITH

C.A. No. 83/2016 (IV-C)

Date : 15-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE MANOJ MISRA

For Appellant(s)

Mr. Syed Shahid Hussain Rizvi, AOR  
Mr. Zeeshan Rizvi, Adv.

Mr. Ashok Kumar Sharma, Sr. Adv.  
Mr. Ashwani Kumar Dubey, AOR  
Mr. Kshitij Mudgal, Adv.

For Respondent(s)

Ms. Anuradha Mutatkar, AOR  
Mr. Rahul Kaushik, AOR

Mr. Saurabh Mishra, A.A.G.  
Mr. Sunny Choudhary, AOR  
Mr. Abhinav Shrivastava, Adv.  
Mr. Shivang Rawat, Adv.

Mr. M. P. Devanath, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. A request for adjournment is made on ground that learned arguing counsel for the respondent(s) is in personal difficulty.
2. List these matters after one week.

(DEEPAK SINGH)  
COURT MASTER (SH)

(ANJU KAPOOR)  
COURT MASTER (NSH)